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SHRI NIRMAL CHATTERJEE-. Wilt there be no discussion on the Appropriation

MR. CHAIRMAN: If there is time, we will take up.

SHRI NIRMAL CHATTERJEE: At 5-30 you say the voting will begin. How do we get time? The Parliamentary Union meetting is there.

MR. CHAIRMAN: After 5-30 we will dispose of the Tamil Nadu Bill. If there is time....

SHRI NIRMAL CHATTERJEE: Excuse me, Sir.

MR. CHAIRMAN; Let us cross the bridge when we come to it.. Tn the evening we will see.

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 3rd March, 1986 to Unstarred Question 635 the Central Investment Subsidy for backward areas

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-LAM): Sir, T beg to lay on the Table, a statement (in English and Hindi) correcting the reply given by him in the Rajya Subha on the 3rd March. 1986, to Unstar-red Question 635 regarding the Cenetral Investment Subsidy for backward areas. [Placed in Library. See No. LT-30761 86.]

PAPERS LAID ON THE TABLE

on the Table

Notification of Ministry of Labour

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Sir, I beg to lay on lie Table, under 44 of the Emigration Act, 1983, a copy (in English and Hindi) of the Ministry of Labour Notification S.O. No. 485(E), dated the 11th August, 1986, declaring that certain categories of work shall be excluded from the definition of work in the Act. [Placed in Library. See No. LT-3085186].

Report of the Registrar of Newspapers for India entitled "Press in Indi*-1984"

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD GIL) Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-eighth Annual Report of the Regis trar of Newspapers for India entitled 'Press in India 1984". [Placed in Library. See No. LT-3021/86.]

- I. Report and Accounts (1983-84) of the **Bihar Fruits and Vegetable Development Corporation Limited** Patna and related Papers.
- II. Notification of Ministry of Commerce; and Civil Supplies (Department of civil Supplies) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA); Sir. T beg to lay on the

- I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: __
 - (M) Fourth Annual Report and Accounts of the Bihar Fruites and Vegetable Development Corporation Limi'r ted. Patna, for the year 1983-84 together with the Auditors' Report on the Accounts and the comments of the Comptro'ler and Auditor General of India thereon.
 - (In Review by Government on the working of the Corporation.